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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/110/(IB)/2017  
NAME OF THE PETITIONER(S) : PHENIX CONSTRUCTION TECHNOLOGIES  
NAME OF THE RESPONDENT(S) : CETHAR LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K DHANANTAYAN

COUNSEL FOR PETITIONER

*[Signature]*  
16/8/17

P. D. SRI GANESH  
9884862677

Counsel for Respondent *[Signature]*

## ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Petitioner submitted that the Division Bench of Chennai appointed an IRP in CP/511/2017 dated 19.07.2017. Copy of the order is filed and the same is taken on record. Perused. In the circumstances, Petitioner is directed to approach the IRP and make his submission. In the circumstances, the matter is **closed**.



(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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